

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.01
C.P. (IB)No.26/GB/2022**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2022**

In the matter of:

M/s. Sundaram Mahadeo Autoworld Pvt. Ltd.
Versus
State Bank of India and 3 others

Section: Under Section 10 of IBC, 2016

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MRS. J. CHOUDHURY	Advocate	Petitioner/CD	Present in Video
2.	NONE	-	Respondents	Conference

ORDER

Date of Order: 29.09.2022

The matter is taken up for hearing through Video Conferencing. This Application has been filed by the CD to initiate CIRP in the respect of M/s. Sundaram Mahadeo Autoworld Pvt. Ltd. under sec. 10 of IBC, 2016.

2. No one appears today on behalf of the Respondents. Heard the learned Counsel appearing for the Petitioner. She submits that the CD/Petitioner is involved in the business of Commercial Vehicles Dealership, currently not running any business and the resolution for initiating CIRP in respect of CD has been passed by 100% shareholders. She has also confirmed that she has sent copy of the Petition to all the Respondents. Registry is directed to issue notice.

3. **List the matter on 28.10.2022.**

**Sd/-
(Prasanta Kumar Mohanty)
Member (Technical)
& Adjudicating Authority
/D-29.09.2022/**

**Sd/-
(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority**